

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-895(ND)2019

CORAM:

PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.04.2019.

NAME OF THE COMPANY: M/s. Kaushalya Bansal V/s. Dwarkadhis Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s. 7 of IBC Code


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Advocate for the petitioner.

ORDER

Notice to the Corporate Debtor vide modes including through the process of this Bench, returnable on 16.04.2019.

Corporate Debtor be served through its Directors. Affidavit of service be filed.


(Dr. V.K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)